

**Misc. Case No. 353/2013
In WP(C) No. 212/2013**

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

In view of the order passed today in WP(C) No. 212/2013, this Misc. Case is also disposed of.

JUDGE

Sylvana

**MC No. 222/2013
In WP(C) No. 185/2013**

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

In view of the order passed today in WP(C) No. 185/2013, this Misc. Case is also disposed of.

JUDGE

Sylvana

WP(C)No.9/2014

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

As prayed for by the learned counsel for the petitioner,
list this case on *15.05.2014*.

JUDGE

Lam

WP(C)No.21/2011

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

As prayed for by the learned counsel for the petitioner,
list this case on *08.05.2014*.

JUDGE

Lam

WP(C)No.168/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

As prayed for by the learned counsel for the petitioners,
list this case on *15.05.2014*.

JUDGE

Lam

WP(C)No.177/2013

**BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH**

01.05.2014

As prayed for by the learned counsel for the petitioners,
list this case on *15.05.2014*.

JUDGE

Lam

WP(C)No.278/2013
WP(C)No.14/2014

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

01.05.2014

As prayed for by the learned counsel for the petitioners,
list these case on 15.05.2014.

JUDGE

Lam

WP(C)No.288/2013
WP(C)No.268/2013
WP(C)No.269/2013
WP(C)No.270/2013

BEFORE
THE HON'BLE MR JUSTICE T NANDAKUMAR SINGH

01.05.2014

As prayed for by the learned counsel for the petitioners,
list these cases on *06.05.2014* as fixed item.

JUDGE

Lam